

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 85 of 2013**

**Dated : 24<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Parrys Sugar Industries Ltd. ...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu**

**Counsel for the Respondent(s):**

**ORDER**

We have heard the Learned Counsel for the Appellant for some time.

Though the Affidavit of Service has been filed by the Learned Counsel for the Appellant, nobody has entered appearance on behalf of the Respondents.

Post the matter for further hearing on **18.07.2013 at Chennai**

**Circuit Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**